

tronics Limited is not concerned with Annapara Phase-II Project in U.P.

#### Encroachments by Powerloom Sector in Handloom and Mill Sectors

3270. SHRI G.Y. KRISHNAN : Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that the handloom and mill sectors in Textile Industry are greatly worried over the continuous encroachments by the powerloom sector into the fields which were exclusively reserved for the other two sectors ; and

(b) whether Government have conducted any survey in this regard to find out how many powerlooms are in operation and how many of them were duly licensed ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) The handloom sector is concerned over the continued encroachments by the powerloom sector into the fields which are exclusively reserved for handlooms. Similarly, the mill sector is worried about competition from an expanding powerloom sector.

(b) No, Sir. There are about 6.09 lakh powerlooms working with valid permits in the decentralised sector.

#### Failure of Indian Textile Industry to Deliver Quality Goods

3271. SHRI MANOHAR LAL SAINI : Will the Minister of COMMERCE be pleased to state the reasons that the Indian Textile Industry has failed to deliver the quality goods ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : The Textile Industry in India, both in the organised and decentralised sectors, produces a large variety of textiles to cater to the requirements of different consumers. A number of steps are being taken to modernise the industry which would *inter-alia* have the

effect of further upgradation of quality.

#### Constitution of an Inter-Ministerial Body "Falta Export Processing Zone Board"

3272 SHRI K. MALLANNA : Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that the Centre has constituted an interministerial body called "Falta export processing zone Board" under the Chairmanship of the Additional Secretary of Commerce ; and

(b) if so, the details regarding the guidelines issued so far as the question of its functions are concerned in the matter of seeking the co-operation of Ministries to make the healthy and prosperous atmosphere of export in favour of India ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) Yes, Sir.

(b) The Falta Export Processing Zone Board consists of members drawn from various Departments and Ministries to facilitate coordination. According to the guidelines issued, the main functions of the Board will consist of taking decision on applications for grant of approval for setting up industries in the Zone. The Board will also take decisions regarding import of capital goods into the Zone and on the terms and conditions of foreign collaboration. The Board will also take decisions on the permissible percentages of wastes, scrap, byproducts and sub-standard goods, produced by the Zone units.

#### Representation from North Malabar Gramin Bank

3273. SHRI A. NEELALOHITHADASAN NADAR : Will the Minister of FINANCE be pleased to state :

(a) whether Government have received any representation from the North Malabar Gramin Bank Employees Union written in the last six months ; and

(b) if so, details of the representation